

[Shri La] K. Advani]

(1) Proclamation [G.S.R. No. 117 (E)] made by the Vice-President acting as President on the 21st March, 1977, under sub-clause (a) of clause (2) of article 352 of the Constitution revoking the Proclamation of Emergency, issued under clause (i) of the said article on the 25th June, 1975. [Placed in Library. See No. LT-3|77].

(2) Proclamation [G.S.R. No. 132(E)] made by the Vice-President acting as President on the 27th March, 1977, under sub-clause (a) of clause (2) of article 352 of the Constitution revoking the Proclamation of Emergency, issued under clause (i) of the said article on the 3rd December, 1971. [Placed in Library. See No. LT-4|77].

**SUPPLEMENTARY DEMANDS FOR
GRANTS FOR EXPENDITURE OF
THE CENTRAL GOVERNMENT ON
RAILWAYS FOR THE YEAR
1976-77**

THE MINISTER OF RAILWAYS (SHRI MADHU DANDAVATE): Sir, I lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Central Government on Railways for the year 1976-77.

**SUPPLEMENTARY DEMANDS FOR
GRANTS FOR EXPENDITURE OF
THE CENTRAL GOVERNMENT
(EXCLUDING RAILWAYS) FOR
THE YEAR 1976-77**

THE MINISTER OF FINANCE (SHRI H. M. PATEL): Sir, I lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Central Government (excluding Railways) for the year 1976-77.

**SUPPLEMENTARY DEMANDS FOR
GRANTS FOR EXPENDITURE OF
THE GOVERNMENT OF TAMIL
NADU FOR THE YEAR 1976-77**

THE MINISTER OF FINANCE (SHRI H. M. PATEL): Sir, I lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Government of Tamil Nadu for the year 1976-77.

**SUPPLEMENTARY DEMANDS FOR
GRANTS FOR EXPENDITURE OF
THE GOVERNMENT OF NAGALAND
FOR THE YEAR 1976-77**

THE MINISTER OF FINANCE (SHRI H. M. PATEL): Sir, I lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Government of Nagaland for the year 1976-77.

**SUPPLEMENTARY DEMANDS FOR
GRANTS FOR EXPENDITURE OF
THE GOVERNMENT OF PONDICHERRY FOR THE YEAR
1976-77**

THE MINISTER OF FINANCE (SHRI H. M. PATEL): Sir, I lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Government of Pondicherry for the year 1976-77.

SHRI KALYAN ROY (West Bengal): Sir, will you ask Mr. Patel to say something about the scrapping of the Compulsory Deposit Scheme and the black Bonus Act? He should . . .

CHAIRMAN: This is not the occasion, Mr. Dandavate.